

DIVISION BENCH  
COURT - I

**P-112**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/193(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	UCO BANK VS REENA BANSAL
UNDER SECTION	SECTION 95(1)

**Appearance (via video conference/physically)**

Mr. Santosh Kr. Roy, Adv. ] For the Financial Creditor

Ms. Rituparna Sanyal, Adv. ]

Ms. Muskan Saha, Adv. ]

Ms. Debaleena Ganguly, Adv. ] For the Respondent

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Applicant seeks further one week's time to serve copy of the order dated 11<sup>th</sup> December, 2023 and copy of the application along with documents upon the RP. Time is allowed.
3. In the meantime the applicant shall file service affidavit.
4. Post this matter for consideration on **18.03.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**